

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:984
ANSWERED ON:15.11.2010
IMPORT OF CHINESE CHEMICALS
Sule Supriya

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether Commerce Ministry has recommended imposition of anti-dumping duty on Chinese chemicals;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the DG of anti-dumping and allied duties has recommended provisional duty upto \$ 671 per kg. on import; and
- (d) if so, the reasons therefor and the extent to which it is likely to benefit the country?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a) & (b): In order to provide remedy to the domestic industry against dumped imports causing material injury, the Directorate General of Anti Dumping and Allied Duties (DGAD) has recommended imposition of anti-dumping duty in its final findings of anti-dumping investigations concerning imports of Sodium Nitrite, Potassium Permanganate, Sodium Hydrosulphite, Zinc Oxide, Hydrofluoric Acid, Caustic Soda, Potassium Carbonate, Titanium Dioxide, Melamine, Certain Rubber Chemicals, Polytetrafluoroethylene (PTFE), 1-Phenyl-3-Methyl -5-Pyrazolone, Sodium Formaldehyde Sulphoxylate, Pentaerythritol, Saccharin, Phosphoric Acid, Peroxosulphates, Maleic Anhydride, Sulphur Black, Hydrogen Peroxide, Diethyl Thio Phosphoryl Chloride, Carbon Black, Certain Phosphorous based chemical compounds and Coumarin from China PR.

(c): No, Madam.

(d): Does not arise.